

THE MINISTER, OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (c). Perhaps the hon'ble Member is referring to the construction of Namakal Bypass in Tamil Nadu. An estimate of Rs. 83.11 Lakh for land acquisition of this Bypass has been sanctioned in Nov. 92. The land acquisition is in progress and is likely to be completed March, 97.

Due to paucity of funds it has not been possible to take up the work in the VIII Plan. However the State PWD has been asked to take up the work on Build, Operate and Transfer basis.

[Translation]

#### Ram Sagar Dam Project

3340. SHRI MANHARAN LAL PANDEY : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether applications were received on 25th October, 1996 for the implementation of the rules of Narmada Sagar meant for compensation and rehabilitation of the displaced persons of Ban Sagar Dam project of Madhya Pradesh being shared by Uttar Pradesh and Bihar also;

(b) if so, the action taken thereon;

(c) whether the Government of Madhya Pradesh have ordered to Ramnagar and other villages falling under submerged area to vacate in January 1997;

(d) if so, whether the Union Government would provide protection/rehabilitation to the affected persons and other required compensation/facilities; and

(e) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b). Government of Madhya Pradesh have received the applications for compensation and rehabilitation of the displaced persons of Bansagar dam Project of the lines of Narmada Dam project. These applications are under consideration of the Government of Madhya Pradesh.

(c) No, Sir.

(d) and (e). Does not arise.

#### Mohane Water Reservoir Project

3341. SHRI DHIRENDRA AGARWAL : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether a draft of pending Mohane Water Reservoir Project Mohan-Pur Barachatti division of Gaya District in Bihar had been sent to Bihar Government for amendment according to the fixed guidelines in June

1988 by Central Water Commission after conducting its technical economic evaluation:

(b) if so, whether the said draft has been received back from Bihar Government after necessary amendments;

(c) if so, when the same was received; and

(d) if not, the efforts being made by the Government to get back that draft from the State Government?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Yes, Sir. The State Government was requested by Central Water Commission to modify the project report and submit after incorporating compliance to their comments.

(b) No, Sir.

(c) Does not arise.

(d) The Central Water Commission conducts review meetings periodically for sorting out outstanding issues in respect of such projects.

[English]

#### CGHS Facility

3342. SHRI HARIN PATHAK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether medical services being provided to the Central Government employees and VIPs in the CGHS dispensaries, New Delhi have deteriorated;

(b) whether beneficiaries who come for treatment are turned away by some doctors to their junior colleagues;

(c) whether complaints have been received from beneficiaries against the doctors since last year; and

(d) if so, the action taken to motivate doctors to examine patients willingly and not to turn them away under one pretext or the other?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) No, Sir, Medical services provided by CGHS have not deteriorated. It is a constant endeavour of CGHS to improve the services being provided by it. Lately, several initiatives like recognition of private hospitals under CGHS to give beneficiaries access to medical facilities of their choice, rationalization of rates of reimbursement for major medical procedures/artificial appliances, simplification of procedure for reference to referral etc. have been taken towards this end.

(b) to (d). No such complaints have been received. Rather, the CGHS beneficiaries can choose any of the doctors present in the dispensary on a particular day for consultation.

Incharges of dispensaries are directed to lay emphasis on courtesy and a human approach in dealing with patients.